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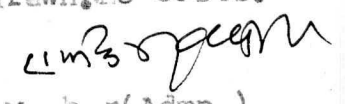
Cor no. 379/01

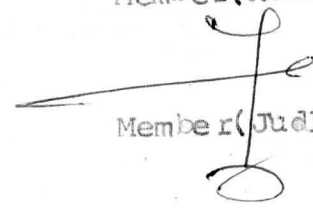
NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

ORDER DT. 21.06.2004.

Learned counsel for the Applicant Mr. D.K. Dey has filed Memo dt. 21.6.04 wherein it has been mentioned that the applicant may be permitted to withdraw this O.A. in view of the changed circumstances. It appears that the applicant has already been granted the reliefs by the Respondents. In view of the prayer made, this OA is allowed to be withdrawn and is dismissed as withdrawn. No costs.


Member (Admn.)


Member (Judl.)

For further orders.

Bench

MP
10/6/04

Copy of order dt. 21-6-04
Issued to the Counsel
for both side.


S. C.

MP
24/6/04